

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1952
ANSWERED ON:02.12.2011
BENEFITS TO PREGNANT WOMEN
Bali Ram Dr.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of pregnant women presently availing the benefits of Central Health Schemes in Primary Health Centres;
- (b) the number of infants being vaccinated each year under Central Health Schemes;
- (c) the details of mechanism adopted by the Government to monitor the implementation of the schemes;
- (d) the number of rural women likely to be registered under Central Health Schemes in the coming years;
- (e) whether call centres associated with above said schemes have been connected through Internet and other such facility; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

(a): Janani Suraksha Yojana (JSY) is a nationwide, centrally sponsored, scheme being implemented with the objective of reducing maternal and infant mortality. JSY provides cash assistance to pregnant women for undergoing institutional delivery in government or private accredited health facilities. Data with regard to the number of pregnant women availing benefits under JSY in Primary Health Centres is not maintained at Central Government level. However, nearly 113.38 lakhs pregnant women have been reported as JSY beneficiaries during 2010-11.

(b): The Annual Target of infant (upto 1 year age) for vaccination is 2.55 crores (2,55,36,000) for the year 2011-12. These children require 13 doses of various vaccines (4 doses of Polio, 3 doses of DPT, 4 doses of Hepatitis B, 1 dose of Measles and 1 dose of BCG). Therefore, the infants needs to be vaccinated multiple times with various vaccines within first year of life. Thus, the number of infants vaccinated was 23.40 crores (23,40,75,827) in 2010-11 (as on 29.11.2011) under the Universal Immunization Programme (UIP) as per HMIS.

(c): Under Janani Suraksha Yojana, a rigorous system of safeguards and monitoring is in place. Accordingly, the Ministry of Health & Family Welfare has issued instructions to all the State governments for public display of names of JSY beneficiaries on a monthly basis, payment to beneficiaries through cheque, setting up of grievance redressal mechanism at district and state levels and physical verification of beneficiaries by officials in a random manner. In addition, periodic test checks are carried out by the Ministry of Health & Family Welfare through the Regional Evaluation Teams (RETs) with regard to implementation of Central Schemes.

(d): Nearly 113.38 lakhs pregnant women have been reported as JSY beneficiaries during 2010-11 and it is estimated that the figure for JSY beneficiaries will increase further in the coming years.

(e): The Ministry has established a dedicated call centre to verify the records and services provided to the beneficiaries through the Mother & Child Tracking application (MCTS).

(f): MCTC is a web based tracking of all pregnant women and children to ensure timely and regular provision of services. 1.22 crore pregnant women and 6.3 lakh children have been registered under MCTS as on 30.11.2011.